

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 8 NG Dated: 16/04/2019

It is hereby notified for information of all concerned that the High Court of Jammu and Kashmir and the Courts Subordinate to it, shall function for the Summer Session-2019, with effect from 1st May, 2019, as per the time schedule, notified hereunder :-

Office Hours:

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|------------------------------|--------------------------|
| 1. High Court wing, Srinagar | 10:00 A.M. to 05:00 P.M. |
| 2. High Court Wing, Jammu | 08:00 A.M. to 02:00 P.M. |

Court Hours:

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|------------------------------|---|
| 1. High Court wing, Srinagar | 10:30 A.M. to 01:00 P.M.
02.00 P.M. to 04.30 P.M. |
| 2. High Court wing, Jammu | 08: 30 A.M. to 10:30 A.M.
11.00 A.M. to 01:30 P.M. |

Office Timing of Subordinate Courts at Jammu/Srinagar.

- a) Subordinate Courts of Jammu Province 08:00 A.M to 01:30 PM (except Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Baderwah).
- b) Subordinate Courts of Kashmir Province 10:00 A.M to 04:30 P.M. and Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Baderwah.

By Order;

(Sanjay Dhar)
Registrar General

No: 958-1063/NR Dated: 16/04/2019

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi
2. Secretary to Government, LJ&PA, Civil Secretariat, Jammu
- 3-23. Registrar, High Court _____
24. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
25. Advocate General, J&K, Jammu
26. Registrar Vigilance, High Court of J&K, Jammu
27. Registrar Rules, High Court Main Wing, Jammu

- 28-29. Registrar Judicial, High Court Wing, Srinagar/Jammu.
30-51. Principal District & Sessions Judge, Jammu/Udhampur/Kathua/Rajouri/Poonch/Bhaderwah/Samba/
Reasi/Kishtwar/Ramban/Srinagar/Budgam/Anantnag/Baramulla/
Kupwara/Pulwama/Leh/Kargil/Kulgam/Anantnag/Shopian/Bandipora.
52. President, Bar Association, High Court, Jammu/Srinagar.
53-54. Addl. Advocate General, J&K Srinagar/Jammu.
55-63. Secretary to Hon'ble Mr. Justice
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64. Bench Secretary to His Lordship Hon'ble the Chief Justice
65. Accountant General, J&K, Srinagar.
66. Deputy Accountant General, J&K, Jammu.
67-68. Director Information, Srinagar/Jammu.
69. Central Project Coordinator, e-Court, High Court of J&K, Jammu, for uploading the same on the
official website of the High Court.
70-91. Secretary Bar Association, Jammu / Udhampur / Kathua / Rajouri / Poonch / Bhaderwah / Samba/
Reasi / Kishtwar / Ramban / Srinagar / Budgam / Anantnag / Baramulla / Kupwara / Pulwama / Leh/
Kargil / Kulgam / Anantnag / Shopian / Bandipora.
92-93. Station Director, Radio, Doordarshan Kendra, Jammu/Srinagar
94-95. Station Director, Radio Kashmir, Jammu/ Srinagar, for announcement.
96-97. Sr. News Editor, Doordarshan Kendra, Srinagar/Jammu, for announcement.
98-99. Post Master General, Srinagar/Jammu
100. Treasury Officer, Civil Secretariat, Jammu
101. Chief Accounts Officer, High Court of J&K, for information and necessary action
102-103. Protocol Officer, High Court, Jammu/Srinagar
104-105. Manager, Government Press, Jammu/Srinagar, for Publication in the next issue of Government
Gazette.

Registrar General
16/11/19